

P.L. Industries Private Limited**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.****Date of Commencement of CIRP: 12-01-2024; List of Creditors is Pursuant to claims received and updated as on 17-05-2024****List of operational creditors (Government dues)***(Amount in Rs.)*

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% of voting share in COC, if applicable					
1	Employees State Insurance Corporation, Regional office, NE Region	Ministry of Labour & Employment	30-01-2024	21,34,440.00	2,13,072.00	ESIC contribution	No	0%	-	-	-	19,21,368.00	-
2	Employees Provident Fund Organisation	Ministry of Labour & Employment	08-04-2024	38,777.00	38,777.00	EPFO dues	No	0%	-	-	-	-	-
	TOTAL			21,73,217.00	2,51,849.00				-	-		19,21,368.00	-
	TOTAL (in crs)			0.22	0.03							0.19	